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CONC-5181-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PAVAN KUMAR DWIVEDI

ON THE 13th OF OCTOBER, 2025

CONTEMPT PETITION CIVIL No. 5181 of 2023

SUDEEP MEENA

Versus

SHRI VINOD KUMAR AND OTHERS

.....
Appearance:

None appeared for petitioner.

Shri Dhruv Narayan Singh, learned counsel for the respondent [R-2].
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ORDER

I.A. No.7832/2024 has been filed by the petitioner stating that he does not wish to press the present contempt petition.

On due consideration, IA No.7832/2024 is allowed.

Accordingly, the contempt petition is dismissed as not pressed discharging the notices issued to the respondents.

(PAVAN KUMAR DWIVEDI)
JUDGE

N.R.